

13.23½ hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (RAILWAYS), 1973-74

THE MINISTER OF RAILWAYS (SHRI L. N. MISHRA): I beg to present a statement showing Supplementary Demands for Grants in respect of the Budget (Railways) for 1973-74

13 24 hrs.

DEMANDS FOR EXCESS GRANTS (RAILWAYS), 1971-72

THE MINISTER OF RAILWAYS (SHRI L. N. MISHRA): I beg to present a statement showing Demands for Excess Grants in respect of the Budget (Railways) for 1971-72

13 24½ hrs.

RE. QUESTION OF PRIVILEGE

SHRI P. G. MAVALANKAR (Ahmedabad): Sir, I gave you this morning a notice of privilege.

MR. SPEAKER: Mr. Mavalankar, there is no case of misreporting. You have not quoted that they have misreported it. May I tell you that privilege can come only when there is misreporting. They just said:

"Mr. Mavalankar also spoke. He was associated with the movement in the beginning and, later on, he wanted to become the leader. He could not become."

There is no question misreporting.

SHRI P. G. MAVALANKAR: May say something?

SHRI ATAL BIHARI VAJPAYEE (Gwalior): Is it fair reporting? This is imputing motives. It is not a fair comment.

MR. SPEAKER: This is from *Patriot*. It has reported as follows:—

"The highlight of the day was a moving speech from Shri P. G. Mavalankar, an independent member who was associated with the movement in its initial stages but was brushed aside by the students when he tried to form a political party out of it and become its leader"

SHRI P. G. MAVALANKAR: This is baseless, mischievous and malicious. This is a reflection on my Character and integrity.

MR. SPEAKER: The question of privilege comes only when there is mis-reporting.

SHRI ATAL BIHARI VAJPAYEE: It may not be mis-reporting, but it is a comment which is not fair.

SHRI P. G. MAVALANKAR: May I say something, sir?

I can understand if the press does reports speeches of Members of parliament as they are made here. Before reporting the speech, the *Patriot* of yesterday mentions the sentence that you read out just now. It goes as part of the parliamentary proceedings and it casts reflections on me. If you see the book by Shakhder and Kaul . .

MR. SPEAKER: I am guided by him. I will tell you one thing please do not go into this. It is not a matter of privilege. It may be an impropriety. Even in my case when I gave rulings, I know that a number of times the press introduced me saying that the Speaker who had done this and who had done that and then gave my rulings. And not a single member raised his voice about it in this House; nor did I resent that. There should be some scope for comments also. We are not above everything. Mr. Vajpayee was harshly dealt with by Stitz and he never